

Textile Enquiry Committee

*1017. **Shri Jhulan Sinha** : Will the Minister of Commerce and Industry be pleased to refer to the replies given to starred question No. 2372 on the 19th April, 1955 and state the names of the States which have so far furnished their views on the Report of the Textile Enquiry Committee?

The Minister of Industries (Shri Kanungo) : A statement is laid on the Table of the House. [See Appendix VI annexure No. 37].

Shri Jhulan Sinha : May I know the general trend of opinion from the States, especially on the problem of substitution of handlooms by power-looms and on the question of reservation of a certain field for the handloom textiles?

Shri Kanungo : There are varying types of opinions.

Dr. Rama Rao : Is it a fact that the Andhra and Madras Governments have rejected the majority of the recommendations of the Textile Enquiry Committee?

Shri Kanungo : As a matter of fact they have not given their full opinion, and whatever they have given may not be disclosed before Government takes a decision thereon.

Shri Bhagwat Jha Azad : The hon. Minister said that varying opinions have been received. Is it a fact that among the varying opinions a majority goes in favour of reservation of more field for the handloom industry?

Shri Kanungo : The last answer will cover it, because I have not got the break-up, and I may not disclose it now.

Shri Kamath : In the Public interest?

Palar River

*1019. **Shri Bhagwat Jha Azad** : Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1319 on the 17th December, 1954 and state :

(a) whether Government have received a final report from the Madras Government regarding the utilisation of the Palar river waters by the Mysore Government; and

(b) the steps taken for the settlement of the dispute?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) No Sir.

(b) The Chief Engineers of the two States and a technical officer from the Centre are meeting shortly with a view to resolve the dispute.

Shri Bhagwat Jha Azad : In view of the fact that the dispute between the two Governments is an old one and the officers of the Madras Government were asked to sit with the officers of the Mysore Government and still it is not settled, may I know what attempts are being made to resolve the dispute early?

Shri Hathi : The attempt made was that we wrote to both the State Governments that they may meet together and an officer from the Central Water and Power Commission would help them in resolving the dispute. Both the Governments have agreed to this suggestion and this officer is shortly going to that place and it is hoped that the matter will be resolved.

Engineering Delegations

*1020. **Shri Radha Raman** : Will the Minister of Irrigation and Power be pleased to state :

(a) whether it is a fact that a four man Engineering Delegation visited the U. S. S. R. in the month of June, 1955; and

(b) whether the Government of the U. S. S. R. have sent a similar delegation to India and if so, when?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) Yes, Sir.

(b) No, Sir.

Shri Radha Raman : May I know if the delegation was required to study specific projects in that country and, if so, what were those projects; and may I know whether the delegation has submitted any report and, if so, what its nature is?

Shri Hathi : They have submitted a report giving the details of the technical training facilities available there.

Shri Radha Raman : May I know how long this delegation stayed there and what establishments it visited during that period?

Shri Hathi : They left on the 31st May, 1955 and returned on the 6th July, 1955. They visited various training institutes and factories and other places. It is a long list. I can give a copy to the hon. Member later on if he wants.

Shri Radha Raman : May I know if the Government proposes to send